COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 293 OF 2017 &
IA NO. 758 OF 2017

Dated: 16th November, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s Indsil Hydro Power and Manganese Limited ... Appellant(s)

Vs.

Kerala State Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Atul Shankar
Mr. M. P. Vinod

Counsel for the Respondent(s) : Mr. James P. Thomas for R-1

ORDER

List the matter on ***27.11.2017***. In the meantime, affidavit of service be filed.

(S.D. Dubey)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/ss